

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.02.2018 AT 10.30 AM**

TRANSFER PETITION NO.	TP No.06/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.26/2005
NAME OF THE COMPANY	Bhagyanagar Boards & Chemicals Pvt. Ltd
NAME OF THE PETITIONER(S)	M Vijay Kumar Goyal & Others
NAME OF THE RESPONDENT(S)	Bhagyanagar Boards & Chemicals Pvt. Ltd
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. H. Aravindh Pandian for Advo Care Mr S. mukundan Sai vihai	counsel in pet	9010613277	[Signature]

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	ACS	9849056652	[Signature]

**ORDER**

Heard Mr. P.H.Aravindh Pandian for Mr.S.Mukundan, Learned Counsel for the Petitioner. Mr.S.Chidambaram, Learned Counsel for the Respondent. Post the matter on 15.03.2018 .

[Signature]  
**MEMBER(Judl)**

**(Single Bench)**